

(b) if so, the number of State Governments which have offered their comments; and

(c) the steps being taken to implement the recommendations?

**The Minister of Education (Dr. Triguna Sen):** (a) Yes, Sir.

(b) So far, comments have been received from the State Governments of Andhra Pradesh, Gujarat, Kerala, Madras, Orissa and Uttar Pradesh. The comments of the other State Governments are awaited.

(c) A programme for implementing the Report of the Education Commission has been drawn up. The Education Minister would be paying visits to several States for individual discussions with State Governments. A Conference of State Education Ministers is being convened on April 28 and 29. A Committee of Members of Parliament is being set up to consider the Report and a discussion thereon will be raised in the next session of Parliament. In the light of these discussions, it is proposed to take decisions on the major recommendations of the Commission and to draw up a programme for immediate action. To the extent financial resources permit, steps to implement this programme will be taken from 1967-68 itself.

**Urdu as second Language in Bihar**

\*286. **Shri K. R. Ganesh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Bihar Government have made a policy statement making Urdu as the second official language of the State; and

(b) whether there is a proposal under the consideration of Government to ask other State Governments to make Urdu as their second official language, where there is a substantial Urdu speaking population?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) In his Address

to the new State Legislature on 19th March, 1967, the Bihar Governor stated that recognition would be given to Urdu as the second official language in the State.

(b) No Sir.

**Booking of Telegrams at Jaipur.**

\*287. **Dr. Karni Singh:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that telegrams tendered by the Opposition Leaders in Rajasthan at Jaipur on the 8th March, 1967 were not booked;

(b) whether Government are aware that such important telegrams could be transmitted only with the assistance rendered by the authorities in Delhi on that day; and

(c) the reasons for the restrictions so imposed by the Posts and Telegraphs Department causing sudden inconvenience to the public?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujaral):** (a) and (b). No Sir.

(c) Transmission of some telegrams after booking was however, withheld on the 9th March, 67 under section 5(i) (b) of the Indian Telegraph Act.

**Pandey Commission Report on Bastar Incidents**

\*288. **Shri Nath Pal:**  
**Shri Hukam Chand**  
**Kachhavaia:**  
**Shri Ram Singh:**  
**Shri Narain Sarup Sharma:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a copy of the Pandey Commission Report on the incidents of Jagdalpur (Bastar);

(b) whether Government have studied the Report; and

(c) whether a copy of the Report will be laid on the Table of the House?